

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 564**  
TO BE ANSWERED ON 09.12.2022

**ANGANWADI CENTRES IN JHARKHAND**

564. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi centres in Jharkhand and children enrolled in these centres, district-wise;
- (b) the remuneration paid to Anganwadi Workers and Anganwadi Helpers along with the proposed increase therein in view of rising prices and meagre salaries being paid to them, State/UT-wise including Jharkhand;
- (c) the number of Anganwadi centres having pucca buildings, tapped water supply and toilets, State/UT-wise particularly in Jharkhand;
- (d) the quantity of rice, pulses, cereals, oil, vegetables, sugar, iodised salt etc. prescribed for each child, State/UT-wise including Jharkhand; and
- (e) the scale and quality of food supplied to each child enrolled in Anganwadi centres along with the steps taken to ensure that good quality food is supplied to them, State/UT-wise including Jharkhand?

**ANSWER**

MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As reported by the State, the district-wise number of Anganwadi Centres and children enrolled therein in the State of Jharkhand is at **Annexure-I**.
- (b) With respect to honorarium of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs), Government of India w.e.f. 01.10.2018 has enhanced the honorarium of AWWs at main-AWCs from ₹3,000/- to ₹ 4,500/- per month; AWWs at mini-AWCs from ₹2,250/- to ₹3,500/- per month; AWHs from ₹1,500/- to ₹2,250/- per month; and introduced performance linked incentive of ₹250/- per month to AWHs. Further, modified guidelines have been issued for performance linked incentive @ ₹ 500/- per month to Anganwadi Workers w.e.f. 01.04.2021. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources.
- (c) State/UT-wise number of AWCs having pucca buildings, drinking water facilities and toilet facilities is at **Annexure-II**.

(d) The Government of India allocates food-grains i.e. Wheat/Fortified Rice/Millet to State Governments/UT Administrations at subsidized rates under NFSA for preparation of supplementary food under Anganwadi Services. The recipe for the beneficiaries under Supplementary Nutrition is according to the local food habits and food items easily available in the State/UT.

(e) Supplementary Nutrition provided to beneficiaries as per nutritional standards mentioned in Schedule II of National Food Security Act, 2013, which are as follows:

S. No.	Category	Type of Meal	Calories	Protein
i.	Children (6 Months to 3 Years)	Take Home Ration	500	12-15
ii.	Children (3 to 6 Years)	Morning Snack and Hot Cooked Meal	500	12-15
iii.	Children (6 Months to 6 Years) who are malnourished	Take Home Ration	800	20-25
iv.	Pregnant women and Lactating mothers	Take Home Ration	600	18-20

To ensure that good quality food is supplied to beneficiaries by State Governments/UT Administrations, Government of India has issued Streamlined Guidelines dated 13.01.2021 on quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and data management and monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition. As per these guidelines, State Governments/UT Administrations shall ensure that the quality of Supplementary Nutrition being provided is with reference to the norms of food safety as well as nutrient composition. Supplementary Nutrition must conform to prescribed standards laid down under the Food Safety and Standards Act, 2006 and regulations made there-under to ensure consistent quality and nutritive value per serving.

Take-Home Ration (not raw ration), shall be tested from FSSAI owned/registered/empaneled/NABL accredited laboratory. Random testing must be conducted by Anganwadi Services functionaries after receipt of stock at the AWC or at the Block level. Anganwadi Services functionaries i.e. CDPO or Supervisor shall draw the samples, as per the prescribed procedure and send the sample for testing to a FSSAI owned/registered/empaneled/NABL accredited laboratory.

In case of Hot Cooked Meal, it should be ensured that it is prepared in proper kitchen sheds having adequate sanitation and safe drinking water so as to maintain hygienic conditions.

State/UT wise allocation of food grains for the financial year 2022-23 (upto 3<sup>rd</sup> Quarter) is at **Annexure-III**.

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**Annexure-I**

Annexure Referred In Reply to Part (a) of Lok Sabha Unstarred Question No.564 for answer on 09.12.2022 raised by Shri Chandra Prakash Choudhary regarding "Anganwadi Centres in Jharkhand" Indicating District-wise Number of Anganwadi Centres In Jharkhand and Number of Children Enrolled Therein

S. No.	Name of District	No. of AWCs	Children (6 months to 6 years)
1.	Khunti	840	49066
2.	Ramgarh	1042	59257
3.	Bokaro	2256	134168
4.	Koderma	751	64254
5.	Sahebganj	1688	176774
6.	Garhwa	1330	133850
7.	Latehar	962	85172
8.	Ranchi	2832	183393
9.	Lohardaga	749	54150
10.	Gumla	1670	104060
11.	Simdega	965	49769
12.	Chatra	1124	110506
13.	Deoghar	1567	130752
14.	East Singhbhum	1722	119890
15.	West Singhbhum	2330	147489
16.	Seraikela	1370	92838
17.	Hazaribagh	1770	139350
18.	Dhanbad	2231	148200
19.	Giridih	2431	220976
20.	Dumka	2060	155166
21.	Jamtara	1189	75434
22.	Pakur	1167	122881
23.	Godda	1791	161312
24.	Palamu	2595	211383
<b>Total</b>		<b>38432</b>	<b>2930090</b>

**ANNEXURE-II**

Annexure Referred In Reply To Part (b) of Lok Sabha Unstarred Question No.564 For Answer On 09.12.2022 Raised By Shri Chandra Prakash Choudhary Regarding "Anganwadi Centres in Jharkahnd" indicating State/UT-wise number of Anganwadi Centres (AWCs) having Pucca Buildings, Drinking Water Facilities and Toilet Facilities as on 30.06.2021

S. No.	State/UT	AWCs having Pucca Building	AWCs with Drinking water facility	AWCs with toilet facility
1	Andhra Pradesh	55405	55607	40876
2	Arunachal Pradesh	0	6225	458
3	Assam	61471	41724	38896
4	Bihar	84503	111468	111468
5	Chhattisgarh	45621	47861	47435
6	Goa	1259	1262	1262
7	Gujarat	53027	50733	51465
8	Haryana	25962	25662	23349
9	Himachal Pradesh	17137	18880	18770
10	Jharkhand	31377	27116	25547
11	Karnataka	56519	54362	52393
12	Kerala	33075	29194	32762
13	Madhya Pradesh	91982	91950	94018
14	Maharashtra	99702	82617	56336
15	Manipur	1474	6238	5017
16	Meghalaya	5711	3692	5587
17	Mizoram	2244	2055	2055
18	Nagaland	284	3455	1654
19	Odisha	73172	73172	32728
20	Punjab	27304	27304	24768
21	Rajasthan	61625	48949	32527
22	Sikkim	1308	1308	1306
23	Tamil Nadu	43664	42527	46540
24	Telangana	29522	33710	17508
25	Tripura	9911	9102	8272
26	Uttar Pradesh	188982	182589	176091
27	Uttarakhand	20020	16649	16454
28	West Bengal	97541	88624	98597
29	A & N Islands	652	719	673
30	Chandigarh	450	450	450
31	Dadra & N Haveli & Daman and Diu	351	405	405
32	Delhi	10740	10755	10754
33	Jammu & Kashmir	22280	25397	23482
34	Ladakh	474	752	1089
35	Lakshadweep	71	71	71
36	Puducherry	855	786	780
<b>TOTAL</b>		<b>1255675</b>	<b>1223370</b>	<b>1101843</b>

**ANNEXURE-III**

Annexure referred in Reply to Part (e) of Lok Sabha Unstarred Question No.564 for answer on 09.12.2022 raised by Shri Chandra Prakash Choudhary regarding "Anganwadi Centres in Jharkhand" indicating State/UT-wise Foodgrain Allocation under Saksham Anganwadi & Poshan 2.0 during 2022-23 (Upto 3<sup>rd</sup> Quarter)

S. No.	State/UT	Food-grain Allocation (In MTs)	
		Wheat	Fortified Rice
1	A&N Island	0	176
2	Andhra Pradesh	17488	29736
3	Arunachal Pradesh	0	666
4	Assam	0	66720
5	Bihar	0	183378
6	Chhattisgarh	23194	6890
7	Dadra & Nagar Haveli & Daman & Diu	357	357
8	Delhi	4203	2549
9	Goa	32	1117
10	Gujarat	54605	10961
11	Haryana	19259	6656
12	Himachal Pradesh	5742	3608
13	Jammu & Kashmir	0	12480
14	Jharkhand	26201	22678
15	Karnataka	22083	79378
16	Kerala	10610	8035
17	Ladakh	0	197
18	Lakshadweep	45	45
19	Madhya Pradesh	97903	34101
20	Maharashtra	121690	32679
21	Manipur	0	7790
22	Meghalaya	6324	6324
23	Mizoram	1129	2005
24	Nagaland	0	9319
25	Odisha	37568	32371
26	Pudducherry	0	378
27	Punjab	15554	9335
28	Rajasthan	66975	16451
29	Sikkim	312	0
30	TamilNadu	38800	15955
31	Telangana	15011	18871
32	Tripura	0	7460
33	Uttar Pradesh	182226	186975
34	West Bengal	0	121119
<b>Total</b>		<b>767311</b>	<b>936760</b>

